

**DIVISION BENCH**

**ITEM NO. 158**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**IA No. 197/2022, IA No. 199/2022**

**IN CP (IB) No. 325/ALD/2019**

**CORAM:**

- 1. SHRI HARNAM SINGH THAKUR,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI SUBRATA KUMAR DASH,  
HON'BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27<sup>th</sup> September,  
2022, 2:30 pm**

<b>NAME OF THE COMPANY</b>	<b>EXIM SCRIPS DEALERS PVT LTD V/S RATHI GRAPHIC TECHNOLOGIES LTD</b>
<b>UNDER SECTION</b>	<b>7 IBC</b>

**COUNSEL APPEARED THROUGH VIDEO CONFERENCING:**

Sh. Amitabh Agarwal, Advs. : *For the Applicant in IA No. 197/2022, IA No. 199/2022*

**ORDER**

Heard the learned counsel for the petitioner.

It is stated by learned counsel for the Applicant that the matter is pending before the Hon'ble NCLAT and next date of hearing is 12<sup>th</sup> October, 2022.

Let the matter be listed on 30<sup>th</sup> November, 2022.

—Sd—

**(Subrata Kumar Dash)  
Member (Technical)**

—Sd—

**(Harnam Singh Thakur)  
Member (Judicial)**

**27<sup>th</sup> September, 2022**

*Priya Agarwal  
(Stenographer)*